

(b) the schemes which were implemented previously but have now been modified and the details of such modifications, scheme-wise; and

(c) the details of the impact of modifications introduced in these schemes?

THE MINISTER OF COAL (SHRI PRALHAD JOSHI): (a) Currently three Central Sector Schemes *viz.* (i) Research and Development; (ii) Exploration of Coal and Lignite; and (iii) Conservation and Safety and Infrastructure Development in Coal Mines are operational. No new schemes have been implemented by Ministry of Coal during the last 05 years.

(b) There is no modification in the schemes which were implemented previously.

(c) Not applicable in view of (b) above.

Recovery of anti-tank land-mines in Jaisalmer, Rajasthan

†815. SHRI LAL SINH VADODIA: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that in the Jaisalmer district of Rajasthan, anti-tank landmines have been recovered near India-Pakistan border;

(b) if so, whether Government has taken any steps so far in this regard; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): (a) to (c) District Collector and Magistrate, Jaisalmer requisitioned Army for assistance of Army Bomb Disposal resources to diffuse unexploded ordnance (four anti-tank mines) found 7-8 Km. West of Laungewala Police Station, under jurisdiction of Jaisalmer district. Sanction of Ministry of Defence for provision of Army assistance was received on 22nd January, 2020. The said explosives have since been neutralised.

Product classification in ordnance factories

816. SHRI M. SHANMUGAM: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that more than 275 products of ordnance factories have been classified as 'non-core';

(b) the methodologies adopted to classify the products of ordnance factories as 'core and non-core';

†Original notice of the question was received in Hindi.

(c) the number of posts lying vacant at ordnance factories, action taken to fill up the vacancies so far; and

(d) whether the Ordnance Factory Recruitment Board (OFRB) have started its process for recruitment drive?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): (a) No, Sir. Only 275 products manufactured by OFB are classified as non-core.

(b) In accordance with the recommendation of Expenditure Management Commission, an exercise was done in the Department to hive off the non-core activities. Accordingly, two Committees headed by Members/OFB and representatives from Master General of Ordnance (MGO) Branch, Directorate General of Ordnance Services (DGOS) and Directorate General of Quality Assurance (DGQA) were constituted and submitted their reports in 2016. Based on the deliberations and recommendations of the committees, 275 products have been classified as Non-core.

(c) As on date 29,476 vacancies are available in Ordnance Factories. Considering the work load of the factories, the requirement of manpower through direct recruitment has been reviewed and OFB has concluded the recruitment of 2,668 Industrial Employees, 188 Group 'B' officers and 121 Group 'A' officers in 2018.

(d) Yes, Sir. Ordnance Factory Recruitment Board (OFRB) already completed recruitment action for 2668 Industrial Employees for Ordnance Factory Organization in 2018.

Instances of fratricide in the army

817. DR. SANTANU SEN: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that instances of fratricide in the armed forces are on the rise, if so, the details of all incidents in the last five years; and

(b) the steps which have been taken to ensure mental health of armed forces personnel?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): (a) Details of instances of fratricides in the three services of the Armed Forces in the last five years are given as under:—